

(d) if so, by how much and the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH (a) to (d)) At the beginning of the Sixth Five Year Plan, a target of 165 million tonnes of coal production in the year 1984-85 the terminal year of the Sixth Plan was projected. However, assessment of coal demand from consuming sectors is made from year to year at the time of finalisation of the Annual Plan and coal production targets are, accordingly, finalised on an annual basis. The demand of coal during the year 1984-85 has, now, been assessed at 155.70 million tonnes. To meet this demand, coal production target for the year 1984-85, has been fixed at 152 million tonnes. The balance will be met by drawal from pit-head stocks. Some quantity of coking coal will also be imported.

Increase in Prices of Petroleum Products, Petrol and Cooking Gas

357. **SHRI R.R. BHOLE** : Will the Minister of ENERGY be pleased to state :

(a) whether in June, prices of petroleum products, petrol and cooking gas have been hiked in Bombay, Delhi and other States and the reason thereof ; and

(b) whether it has caused hardship to the people ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) (a) Yes, Sir, increases had to be allowed in Punjab, Haryana, Delhi, Karnatak and in greater Bombay w.e.f. 1.6.84 at varying rates to compensate the oil companies for the under recoveries being suffered by them for some-time, on account of the levy of sales tax/ local levies.

(b) The increases were only marginal. The range of increase has been 1 paisa/litre

for petrol in Punjab to 11 paise/litre for petrol in Bombay. For LPG the range of increase has been 8 paise in Punjab and 97 paise in Bombay for a 14.2 kg cylinder.

Writ Petitions Pending in High Courts

358. **SHRI R.R. BHOLE** : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the number of writ petitions, pending in each of the High Courts from the year 1970 to 1984, year-wise and

(b) how many writs have been filed in each of the High Courts, year-wise from 1970 to 1984 ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) and (b) The requisite information is being collected and will be laid on the Table of the House.

UN-Intended Profits Made Through Import of Tetracycline and Oxytetracycline

359. **SHRI SATYANARAYAN JAITYA** : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that huge quantities of Tetracycline and its salts and Oxytetracycline have been imported into the country during 1982-83 and 1983-84 as animal feed grade/supplement ;

(b) whether it is also a fact that these items so imported are also fit for human consumption ;

(c) the details of landed price of the same vis-a-vis the price fixed by Government for indigenous production ; and

(d) the details of ultimate consumers in the drug industry along with the steps taken by Government to stop unintended benefit accruing to them for having used these items for manufacturing drugs ?